

December, 1986 together with the Accounts and the Auditor's Report thereon [Placed in Library See No LT-4806/87]

with the Accounts and the Auditor's Report thereon [Placed in Library See No LT-4813/87]

(167) Report of the Mallabhum Gramin Bank for the year ended the 31st December, 1986 together with the Accounts and the Auditor's Report thereon [Placed in Library See No LT-4807/87]

12.06 hrs.

MESSAGE FROM RAJYA SABHA

[English]

(168) Report of the Mayurakshi Gramin Bank for the year ended the 31st December 1986 together with the Accounts and the Auditor's Report thereon [Placed in Library See No LT-4808/87]

SECRETARY-GENERAL Sir, I have to report the following message received from the Secretary-General of Rajya Sabha —

(169) Report of the Uttarbanga Kshetriya Gramin Bank for the year ended the 31st December 1986 together with the Accounts and the Auditor's Report thereon [Placed in Library See No LT-4809/87]

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th August, 1987 agreed without any amendment to the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1987 which was passed by the Lok Sabha at its sitting held on the 10th August, 1987 "

(170) Report of the Sagar Gramin Bank for the year ended the 31st December 1986 together with the Accounts and the Auditor's Report thereon [Placed in Library See No LT-4810/87]

ASSENT TO BILL

(171) Report of the Howrah Gramin Bank for the year ended the 31st December 1986 together with the Accounts and the Auditor's Report thereon [Placed in Library See No LT-4811/87]

SECRETARY-GENERAL Sir, I beg to lay on the Table the Payment of Gratuity (Amendment) Bill, 1987 passed by the Houses of Parliament during the Second part of the Current Session and assented to since a report was last made to the House on the 14th August 1987

(172) Report of the Murshidabad Gramin Bank for the year ended the 31st December 1986 together with the Accounts and the Auditor's Report thereon [Placed in Library See No LT-4812/87]

12.06½ hrs.

AMENDMENTS TO DIRECTIONS BY THE SPEAKER UNDER THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN LOK SABHA (THIRD EDITION)

[English]

(173) Report of the Arunachal Pradesh Rural Bank for the year ended the 31st December, 1986 together

SECRETARY-GENERAL I beg to lay on the Table a copy of the amendments to Direction 2 (Hindi and English versions)